

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 106
(CAA)-55(PB)/2020

IN THE MATTER OF:

Western Implex Pvt Ltd and Data Video
Technologies India Pvt Ltd.

... Applicant/Petitioner

Order under Section 230-232.

Order delivered on 05.02.2021.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Manoj Kumar Garg, Advocate

ORDER

For the report of RD and Income Tax Department, list the matter for hearing on **18.03.2021**.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-Sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

05.02.2021.
Deepak